

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:6617
ANSWERED ON:06.05.2010
CANCELLATION OF LPG DISTRIBUTORSHIP IN M.P.
Argal Shri Ashok

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of places in Madhya Pradesh where distributorship of gas agencies of Indian Oil Limited have been cancelled after the verdict of the Supreme Court of India; and

(b) the time by which the new gas agencies are likely to be allotted in place of the delicensed agencies ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): Indian Oil Corporation Limited (IOC) has reported that they have terminated 6 LPG distributors in the State of Madhya Pradesh, one each in the districts of Morena, Bhind, Datia, Shajapur and two in the district of Ashoknagar, pursuant to the decision of the two judge committee appointed by the Hon`ble Supreme Court to examine political patronage in allotment of LPG distributors.

IOC has reported that they have issued Letter of Intent (LoI) for the location Morena against the terminated distributor and commissioning of the distributor is in progress as per policy. The advertisements for remaining five locations of the terminated distributors shall be released under the Industry Marketing Plan 2008-10.